

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

170(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2018.**

**NAME OF THE COMPANY: Neeraj Gupta VS OPN Resorts Pvt Ltd**

**SECTION OF THE COMPANIES ACT: 241(1)(A),242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**Present:** Mr. Anukul Raj and Ms. Nikita Raj, Advocates for the Petitioner


**ORDER**

Ms. Nikita Raj, Advocate appearing for the Petitioner confirms that the compromise has been effected between the parties and she has instructions to withdraw the present petition.

Dismissed as withdrawn.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**